

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2098
ANSWERED ON:03.08.2015
Cultural Exchange with Foreign Countries
Singh Shri Abhishek;Singh Shri Ravneet

Will the Minister of CULTURE be pleased to state:

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2098
TO BE ANSWERD ON 3rd AUGUST 2015

CULTURAL EXCHANGE WITH FOREIGN COUNTRIES

2098. SHRI RAVNEET SINGH:
SHRI ABHISHEK SINGH:

will the Minister of CULTURE be pleased to state:

- (a) whether the Government continues to have cultural exchange with all the foreign countries including SAARC countries and has signed an Memorandum of Understanding(MoU) with any country;
- (b) If so, the details of the countries with whom India has cultural exchange relationship along with the details of Programmes organized during the last three years
- (c) whether the Indian Cultural Centers have also been set up abroad;
- (d) If so, the details of the working of these centers along with the amount earmarked for the purpose; and
- (e) whether the Government has chalked out any action plan for the propagation of Indian traditional recipes abroad and if so, the details thereof?

Answer

A N S W E R

MINISTER OF STATE FOR CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE CIVIL AVAITATION
(Dr. MAHESH SHARMA)

- (a) No Madam. This Ministry has signed Cultural Agreements with 127 countries. List of these countries is given in the Annexure.
- (b) Information of part (b) of the question is voluminous, is being compiled and will be laid on the Table of the House.

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- (c) Yes Madam. Thirty six Indian Cultural Centres have been set up abroad.
- (d) These Centres are a principal instrument of India's institutional cultural outreach abroad and projecting our soft power through a wide range of cultural, academic and intellectual activities, promoting, inter alia, knowledge, information and understanding of various aspects of Indian culture including Indian dance, music, yoga and languages. A total sum of Rs.77.34 crore has been earmarked for these Centres under the overall budgetary provision of ICCR for the financial year 2015-16.
- (e) The Ministry of Tourism, Government of India, as part of its on-going promotional activities release print, electronic, online and outdoor media campaigns in the international markets, under the 'Incredible India' brand-line, to promote the varied tourism destinations and products of the country including its cuisine. In addition, a series of promotional activities are also undertaken through the India Tourism Offices overseas which include support for the Indian Food Festivals held overseas.

In order to promote Indian cuisine which is an integral component of the Indian Tourism Product, support is being extended to Indian Food Festivals by sponsoring the visits of Indian chefs for the Food Festivals. Such support has been extended for organising Food Festivals during 2015-16 in Tashkent, Singapore, Kuala Lumpur, Tokyo, Osaka and Ecuador (Bogota).

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED
QUESTION NO. 2098 FOR 03.08.2015

LIST OF COUNTRIES WITH WHOM CULTURAL AGREEMENT/CULTURAL EXCHANGE PROGRAMME /MEMORANDUM OF
UNDERSTANDING HAVE BEEN SIGNED

S. NO. NAME OF THE COUNTRY S. NO. NAME OF THE COUNTRY

1. Afghanistan 26 Czech Republic
2. Algeria 27 Djibouti
3. Angola 28 Ecuador
4. Argentina 29 Egypt
5. Armenia 30 Estonia
6. Australia 31 Ethiopia
7. Bahrain 32 Finland
8. Bangladesh 33 France
9. Belarus 34 Germany
10. Belgium 35 Ghana
11. Belize 36 Greece
12. Benin 37 Guyana
13. Bolivia 38 Hungary
14. Bosnia & Herzegovina 39 Iceland
15. Botswana 40 Indonesia
16. Brazil 41 Iran
17. Bulgaria 42 Iraq
18. Burkina Faso 43 Ireland
19. Cambodia 44 Israel
20. Chile 45 Italy
21. China 46 Jamaica
22. Colombia 47 Japan
23. Croatia 48 Jordan
24. Cuba 49 Kazakhstan
25. Cyprus 50 Kenya

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S. NO. NAME OF THE COUNTRY S. NO. NAME OF THE COUNTRY S. NO. NAME OF THE COUNTRY

- 51 Kuwait 77 Norway 103 Tajikistan
- 52 Kyrgyzstan 78 Oman 104 Tanzania
- 53 Laos 79 Pakistan 105 Thailand
- 54 Latvia 80 Panama 106 Trinidad & Tobago
- 55 Lebanon 81 Peru 107 Tunisia
- 56 Lesotho 82 Philippines 108 Turkey
- 57 Libya 83 Poland 109 Turkmenistan
- 58 Lithuania 84 Portugal 110 Uganda
- 59 Luxembourg 85 Qatar 111 Ukraine
- 60 Madagascar 86 Romania 112 United Arab Emirates
- 61 Malaysia 87 Russia 113 Uzbekistan
- 62 Maldives 88 Rwanda 114 Venezuela
- 63 Malta 89 Senegal 115 Vietnam
- 64 Mauritius 90 Serbia & Montenegro 116 Yemen
- 65 Mexico 91 Seychelles 117 Zaire
- 66 Moldova 92 Singapore 118 Zambia
- 67 Magnolia 93 Slovak Republic 119 Zimbabwe
- 68 Morocco 94 Slovenia 120 Brunei
- 69 Mozambique 95 Somalia 121 DR of Congo
- 70 Myanmar 96 South Africa 122 Saudi Arabia
- 71 Namibia 97 South Korea 123 Georgia
- 72 Nepal 98 Spain 124 Canada
- 73 Netherlands 99 Sri Lanka 125 United Kingdom
- 74 Nicaragua 100 Sudan 126 Dominican Republic
- 75 Nigeria 101 Suriname 127 France
- 76 North Korea 102 Syria -----

